

PROSPECTS OF FOREIGN INVESTMENT IN INDIA

3979. SHRI HIMATSINGKA : Will the Minister of FINANCE be pleased to state :

(a) whether the Union Minister of State for Finance paid a visit to Washington in the last week of September this year to seek additional foreign investment in India;

(b) whether concern was expressed by the businessmen at the Government's decision to upgrade India's diplomatic representation in Hanoi so that India was moving closer to Vietcong : if so, what was his reaction to remove any such apprehensions; and

(c) the outcome of his visit by way of securing additional foreign aid and foreign investment in India ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) On my way to attend the meeting of the Commonwealth Finance Ministers on the 25th and 26th September, 1969, in Barbados, I visited Washington where I discussed matters of mutual interest with the President of the World Bank, the Managing Director of the International Monetary Fund and representatives of the U.S. Government. The visit was not intended for seeking additional aid or foreign investment.

(b) No, Sir.

(c) Does not arise.

JUDGES' ACCOUNTS IN FOREIGN COUNTRIES

3984. SHRI S. N. MISRA : Will the Minister of FINANCE be pleased to state :

(a) how many Judges of the High Courts in India have deposits in their personal name or in the name of their wives or sons outside India;

(b) whether they have all disclosed the amounts of their deposits and details as required under the Foreign Exchange Regulations Act;

(c) whether Government contemplate to take any action that such deposits may be recalled to India;

(d) whether any steps have been taken to ascertain from the Judges about their deposits outside India; and

(e) whether any case of deposit has been investigated in respect of the deposits outside India ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) and (b). Data relating to accounts abroad is not maintained on the basis of such classifications. However, if information about a particular individual is required, it can be supplied.

(c) and (d). No, Sir. Normal legal provisions relating to operation and maintenance of accounts abroad apply to High Court Judges also.

(e) No, Sir.

PAYMENTS MADE TO THE ARCHITECTS IN THE DEPARTMENT OF WORKS, HOUSING AND URBAN DEVELOPMENT

3985. SHRI S. N. MISRA : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) the usual percentage given by the Ministry to an experienced and qualified Architect for the execution of his work;

(b) whether this percentage included the supervision charges also; and

(c) the approximate total amount paid to all the Architects of his Ministry in this financial year so far ?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH) : (a) In this Ministry payment to Architects is not made on percentage basis. A separate Architect Wing is functioning in the C.P.W.D. The officers of this Wing are employed on monthly salaries against sanctioned posts and they look after the Architectural part

of the construction works undertaken by the C.P.W.D.

(b) and (c). Do not arise in view of the reply to (a) above.

**APPOINTMENT OF SCHEDULED CASTES/
TRIBES IN STATE BANK OF INDIA,
NEW DELHI**

3986. SHRI RAM CHARAN : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that some 2nd Grade Clerks have been appointed in the State Bank of India, New Delhi during the month of October, 1969;

(b) if so, the number of vacancies filled in and how many of them were reserved for the candidates belonging to Scheduled Castes and Scheduled Tribes; and

(c) whether all the reserved posts have been filled by Scheduled Caste candidates and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) and (b). In the State Bank of India service, all clerks are designated "clerks", without any grading.

During the month of October, 1969, 212 candidates were selected for filling the estimated vacancies after a written test and interview. 197 vacancies have been filled so far. 12½% of the vacancies were reserved for the candidates belonging to Scheduled Castes and Scheduled Tribes.

(c) 158 Scheduled Castes/Tribes candidates were called for the written tests and interview. Of these 11 who secured the minimum qualifying marks in the written test as well as interview have been appointed. The remaining reserved posts could not be filled in as other candidates belonging to the Scheduled Castes/Tribes did not secure the minimum qualifying marks.

**पटना स्थित आयकर कार्यालय का
बर्जा बढ़ाना**

3987. श्री रामावतार शास्त्री : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पटना टाउन

आयकर कार्यालय का दर्जा बढ़ा कर जिला स्तर का कर दिया गया है ।

(ख) यदि हां, तो क्या यह भी सच है कि इस कार्यालय का स्तर बढ़ाने के बाद भी उसमें कोई विस्तार नहीं किया गया है जिसका परिणाम यह है कि करदाताओं तथा कार्यालय कर्मचारियों को बहुत परेशानी होती है ;

(ग) क्या यह भी सच है कि करदाताओं तथा उनके वकीलों के बैठने के लिये वहां कोई ठीक व्यवस्था नहीं है ;

(घ) यदि हां, तो क्या उपर्युक्त कार्यालय के विस्तार और करदाताओं के बैठने के लिये उपयुक्त व्यवस्था करने की कोई योजना सरकार ने बनाई है ; और

(ङ) यदि हां, तो उसका व्यौरा क्या है और यदि नहीं, तो इसके क्या कारण हैं ?

वित्त मंत्रालय में राज्य मंत्री (श्री प्र० चं० सेठी) : (क) जी नहीं। आयकर सिकल कार्यालय, पटना के अधिकार-क्षेत्र के विस्तार में सम्पूर्ण राजस्व जिला पटना शुरू से ही है।

(ख) यह सवाल नहीं उठता।

(ग) जी नहीं। वकीलों के लिए अलग तथा निर्धारितियों के लिए अलग कमरों की आवश्यक फरनीचर महिन व्यवस्था की गयी है।

(घ) और (ङ) . ये सवाल नहीं उठते।

**दिल्ली के सरकारी अस्पतालों की
परिचारिका को शीतकालीन
बर्दिया**

3988. श्री निहाल सिंह : क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली में